

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

ORDER SHEET

APPLICATION No.

of

Applicant(s):
Advocate for
Applicant(s) :

Respondent(s) :
Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p>O.A. No. 290/00056/14 Date of Order : 24/03/2015</p> <p>Mr Sandeep Shah present for applicant. Mr Girish Sankhla present for respondents.</p> <p>Counsel for applicant submits that he wants to withdraw the present OA with liberty to file fresh OA if any occasion arises to which counsel for respondents has no objection.</p> <p>Accordingly, in view of submission made by the counsels OA No. 290/00056/14 is dismissed as withdrawn, with liberty to file fresh OA , if occasion arises, as per law.</p> <p><i>[Signature]</i> [Meenakshi Hooja] Administrative Member</p>

PLC
2020
S.S. Shah
2014/11

PLC
6/2/15